

1970-71 (Hindi and English versions). [*Placed in Library. See No. LT—1630/72.*]

REVIEWS AND ANNUAL REPORTS OF  
MINERALS AND METALS TRADING  
CORPORATION LTD AND THE  
S. T. C. AND ANNUAL RE-  
PORT OF CARDAMOM  
BOARD

THE MINISTER OF FOREIGN  
TRADE (SHRI L. N. MISHRA) : On behalf  
of Shri A. C. George, I beg to lay on the  
Table :

- (1) A copy each of the following papers  
(Hindi and English versions) under  
sub-section (1) of section 619A of  
the Companies Act, 1956 :—

(a) (i) Review by the Government  
on the working of the Minerals  
and Metals Trading Corporation  
of India Limited, New Delhi,  
for the year 1970-71.

(n) Annual Report of the Minerals  
and Metals Trading Corporation  
of India Limited, New Delhi,  
for the year 1970-71 along with  
the Audited Accounts and the  
Comments of the Comptroller and  
Auditor General thereon.  
[*Placed in Library. See No.  
LT—1631/72.*]

(b) (i) Review by the Government  
on the working of the State  
Trading Corporation of India  
Limited, New Delhi, for the  
year 1970-71.

(ii) Annual Report of the State  
Trading Corporation of India  
Limited, New Delhi, for the  
year 1970-71 along with the  
Audited Accounts and the  
comments of the Comptroller  
and Auditor General thereon.  
[*Placed in Library. See  
No. LT—1632/72.*]

- (2) A copy of the Annual Report  
(Hindi and English versions) on  
the working of the Cardamom  
Board for the year 1970-71.  
[*Placed in Library. See  
No. LT—1633/72.*]

ANNUAL PLAN 1972-73

THE MINISTER OF PLANNING AND  
MINISTER OF DEPARTMENT OF  
SCIENCE AND TECHNOLOGY (SHRI C.  
SUBRAMANIAM) : I beg to lay on the  
Table a copy of "Annual Plan 1972-73".  
(Hindi and English versions) [*Placed in  
Library. See No. LT—1634/72.*]

12.01 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the  
following messages received from the  
Secretary of Rajya Sabha :—

(i) "In accordance with the provisions  
of rule 111 of the Rules of Procedure  
and Conduct of Business in the  
Rajya Sabha, I am directed to  
enclose a copy of the Administrators-  
General (Amendment) Bill, 1972,  
which has been passed by the Rajya  
Sabha at its sitting held on the 30th  
March, 1972."

(ii) "In accordance with the provisions  
of rule 111 of the Rules of Procedure  
and Conduct of Business in the  
Rajya Sabha, I am directed to enclose  
a copy of the Public Wakfs (Extension  
of Limitation) (Delhi Amendment)  
Bill, 1972, which has been  
passed by the Rajya Sabha at its  
sitting held on the 30th March,  
1972."

BILLS, AS PASSED BY RAJYA  
SABHA

SECRETARY : Sir, I also lay on the  
Table of the House the following Bills,  
as passed by Rajya Sabha :—

- (1) The Administrators-General (Amend-  
ment) Bill, 1972.